## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.N.K NEXGEN CONSTRUCTION PVT LTD

K.N.K SWAMY AND COMPANY

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

, for TK Bhaskar

VIKRAM P. JAIN

Shwetha Vasudevan

coursel for petitioner

## ORDER

Counsel representing both the parties are present and prayed time for making submissions in relation to the order passed in CP 263/IB/2017 by the Division Bench wherein an IRP has been appointed. Time extended at their request. Put up on 21.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc